

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA. No. 429/99

Date of Order: 5-4-1999

BETWEEN:

P. Janardhan Rao

... Applicant

AND

1. Chief Personnel Officer,  
South Central Railway,  
Rail Nilayam, Secunderabad.
2. Chief Signal & Telecommunication  
Engineer, South Central Railway,  
Rail Nilayam, Secunderabad.
3. Union of India represented by the  
Secretary, Railway Board,  
Rail Bhavan; New Delhi.
4. Smt. M. Venkata Lakshmi ... Respondents

Counsel for the Applicant - Mr.G.V.Subba Rao, Advocate

Counsel for the Respondents - Mr.J.R.Gopal Rao,SC for Rlys

**CORAM:**

THE HON'BLE MR. JUSTICE D.H. NASTR : VICE-CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMM.)

ORDER

(per Hon'ble Mr. H. Rajendra Prasad, M.A.)

Heard

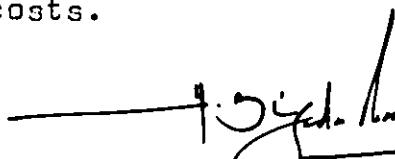
This OA was filed questioning cancellation of the written test held on 30.5.1998 for selection to the post of Office Superintendent Grade II in the scale of Rs.5500-9000. The cancellation was stated to be on account of certain instructions having been received from the

Railway Board. It was contended by the Applicant that the said instructions of the Railway Board were not properly interpreted by the Respondents and that there was therefore no justification to cancel the test already held.

Mrs. Shakti for Mr. J.R. Gopal Rao, on behalf of Respondents, produced a letter from the Personnel Branch of the S.C. Railway (taken now on record) that the written test held on 30.5.98 since stands revived and the result of that test would be published shortly.

In view of the communication which was also shown to him, the learned counsel for the Applicant agrees that no grievance survives in this case.

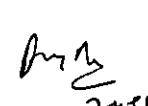
The OA is, therefore disposed of without any direction or order as having been become infructuous.  
No costs.

  
(H. RAJENDRA PRASAD)  
Member (Admn.)

  
(JUSTICE D.H. NASIR)  
Vice-Chairman

'SA'

Dated: 5th April, 1999  
(order dictated in the open court)

  
D.H.  
Nasir